

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5011  
ANSWERED ON:23.12.2014  
COMPENSATION TO VICTIMS  
Sonker Smt. Neelam

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of persons who were given compensation of Rs. 50 lakh and above by the Delhi Government for deaths of their relatives due to police firing during the last two years;
- (b) whether the Government has registered cases against responsible police personnel in this regard;
- (c) if so, the details thereof indicating the total number of such cases registered and the action taken against the guilty police personnel during the said period;
- (d) if not, the reasons therefor; and
- (e) the corrective measures taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): Only one case has been reported during last two years(2013 & 2014 - till date), in which compensation of Rs. 50 lakh was given by the Government of NCT of Delhi to the Next of Kin (NOK) of deceased person.
- (b) & (c): No case has been registered by Delhi Police till date.
- (d): On the request of Delhi Police, a Magisterial enquiry, as per the National Human Rights Commission (NHRC) guidelines, is ordered.
- (e): A laid down drill is followed by the Delhi Police for crowd management and law & order situation.